

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/ 4855 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. S. Bhattacharjee,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the <sup>th</sup> 16 December, 2020.

Sub: **Winter vacation.**

Ref:- Your letter No.JKD/20202/6149 dated 15.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation from 24.12.2020 to 31.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 23.12.2020 till the morning of 02.01.2021. However, you have been asked to make own arrangement regarding driver.

The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

Sdt-

4857  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-8/2017/ 4856 /A, dated 16.12.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Roha